

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 22nd July, 2021

No. LJ(B)53/93/Pt/213 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public services within Ri-Bhoi District with immediate effect and until further order:

Sl. No.	Name/Designation of the Officer	Office Address	Contact No
1	Shri D. Lamar, District Horticulture Officer, Nongpoh		-
2	Shri G. Kharkrang, Asst. Director of Agriculture	O/o District Horticulture Officer, Ri-Bhoi District, Nongpoh.	
3	Shri B. Karkongor, Asst. Director of Agriculture.		
4	Shri D. Shylla, Asst Executive Engineer.		
5	Shri R. Ruchem J. Phyllei, , Asst Executive Engineer.	O/o. EE. PWD (Rds) Nongpoh Division, Ri-Bhoi District	
6.	Shri R. Kharshilot, Child Development Programme Officer	O/o Child Development Programme Officer, Ri-bhoi District, Nongpoh.	
7.	Shri M. Suchiang, Asst. Registrar Cooperative Society Officer.	O/o Asst. Registrar Cooperative Society Officer, Ri-Bhoi District, Nongpoh.	
8.	Smti S.C. Khyriem Senior Cooperative Officer.		
9.	Shri P. Lyngdoh, Junior Cooperative Officer		
10.	Shri R. Sangma Inspector of Taxes.	O/o. The Superintendent of Taxes Ri-Bhoi District, Nongpoh.	
11.	Shri F.S. Wahlang, Divisional Forest Officer.	O/o Divisional Forest Officer (Social Forestry) Ri-Bhoi District, Nongpoh.	
12.	Shri N.H. Slong, Range Forest Officer.		
13.	Shri L. Wahlang, Range Forest Officer.	O/o Divisional Forest Officer (Wildlife) Ri-Bhoi District, Nongpoh	
14.	Shri E. Passah, Range Forest Officer	O/o. Divisional Forest Officer (Territorial) Ri-Bhoi District, Nongpoh	
15.	Shri C. Najjar, Range Forest Officer.		
16.	Smti R. Kynjing, Asst. Soil & Water Conservation Officer.	O/o Jt. Director of Soil & Water Conservation CTI, Byrnihat.	
17.	Smti J. Marak, , Asst. Soil & Water Conservation Officer.		
18.	Shri A. Jana, Soil & Water Conservation Ranger.		

19.	Shri M. Mawroh, Research Officer	O/o Deputy Commissioner, Ri-bhoi District, Nongpoh.	
20.	Shri B. Tiewla, Asst. Research Officer.		
21.	Shri S. Saha, Superintendent of Supply		
22.	Shri B. Kharsati, Industrial Promotion Officer,	O/o. G/M/DCIC, Nongpoh Ri-bhoi District.	



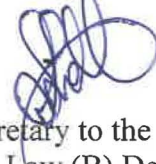
(L.K. Swett),
Under Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ(B)53/93/Pt/213-A,
Copy to :-

Dated Shillong, the 22nd July, 2021

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Extra Ordinary Gazette of Meghalaya.
2. The Deputy Commissioner, Ri-Bhoi District with reference to letter No. DCRB.(L&O)COVID-19/02/2020/15, dated 30.04.2021.
3. Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Under Secretary to the Govt. of Meghalaya,
Law (B) Department
